

GOVERNMENT OF INDIA
MINISTRY OF CHEMICALS AND FERTILIZERS
DEPARTMENT OF PHARMACEUTICALS

LOK SABHA

UNSTARRED QUESTION No. 1033

TO BE ANSWERED ON THE 22nd November, 2016

Uniform Code of Pharmaceutical Marketing Practices

1033. SHRI NISHIKANT DUBEY:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether the Government proposes to implement Uniform Code of Pharmaceutical Marketing Practices (UCPMP) and make it mandatory in the country;

(b) if so, the details thereof;

(c) whether some pharma companies are indulging in unethical practices in promoting their products; and

(d) if so, the details thereof and the action taken against such companies?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS; MINISTRY OF SHIPPING AND MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI MANSUKH L. MANDAVIYA)

(a) & (b): The Uniform Code of Pharmaceutical Marketing Practices (UCPMP) prepared by the Department of Pharmaceuticals is in operation since 01.01.2015. The UCPMP has not been made mandatory.

(c) & (d): Yes, Madam. The Pharma Associations have been asked to take action on the companies which have been found to be indulging in unethical practices in promoting their products.

XXXXX